<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 85 OF 2016

Dated: 2nd April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Power Grid Corporation of India Ltd. Vs.			Appellant(s)
Central Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Ms. Swapna Seshadri Mr. Anand K. Ganesan Ms. Neha Garg Ms. Rhea Luthra		
Counsel for the Respondent(s) :	Mr. S. Vallinayagam for Mr. Sethu Ramalingam		R-1
	Mr. Vishnu S. Pillai for Mr. S.K. Chaturvedi for	R-1	1
	Mr. R.B. Sharma for R-	13	

<u>ORDER</u>

We have heard Mr. R.B.Sharma, learned counsel appearing for Respondent No.13.

List the matter for further hearing on 04.04.2018.

(Justice N. K. Patil) Judicial Member

(I. J. Kapoor) Technical Member